

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

4. I.A. 1406/2024

IN

C.P. (IB)-965(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)

SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **01.04.2024**

NAME OF THE PARTIES: Karmaveer Bhaurao Patil Multi-State Co-Op

Credit Society Limited

VS

Shri Shivsagar Sugar and Agro Products Limited.

*Appearances:*

For RP : Adv. Ajinkya Kundukar

For Applicant : Adv. Ameya Ranade

SECTION 7 OF IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

**I.A. 1406/2024**

This is an application filed by Mr. Anand Achyutrao Kulkarni for bringing on record certain documents of I.A. 3519/2023 which were not produced at the time of arguments.

We note that I.A. 3519/2023 was heard and arguments were completed on 01.03.2024 and two weeks' time was given to file written submissions. It is strange to note that after arguments were completed the applicant has filed this application. We find merely delay tactic to linger on the matter. We further note that the Resolution Plan has already been argued and order was reserved on 20.03.2024. In view of the above facts I.A. is **disposed of**.

Sd/-

CHARANJEET SINGH GULATI  
Member (Technical)

---Rajeev---

Sd/-

LAKSHMI GURUNG  
Member (Judicial)